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Companies Act, 1956:-

- (a) Eleventh Annual Report Accounts of the Indian Motion Pictures Export Corporation Limited Bombay, for the year 1974-75, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation.
- (ii) A statement (in English Hindi) giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library, See No. LT-534/77 for II]
- III. A copy (in English and Hindi) of the Annual Report and Audited Accounts of the Children's Film Society, India, for the year 1975-76, together with a report on its activities during the year 1976. [placed in Library. See No. LT-606/77]

(1974-75)Report and Accounts of the State Farms Corporation of India Limited New Delhi and related papers

SHRI LAL K. ADVANI: Sir, on behalf of Shri Surjit Singh Barnala, I beg to lay on the Table :---

- (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (a) Sixth Annual Report and Accounts of the State Farms Corporation of India Limited, New Delhi, for the year 1974-75, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Corporation.
- (ii) A statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in /77 for (i) and Library. See No. LT (ii)].

- sub-section (1) of section 619A of the I. Interim report of the National Commission on Agriculture 'Social on Forestry'.
 - II. Interim report of the National Commis-'Agriculture Agriculture on sion on Pricing Policy'.

SHRI LAL K. ADVANI: Sir, on behalf of Shri Suriit Singh Barnala, I also beg to lay on the Table a copy each (in Hindi) of the following papers:-

- of the (I) Interim Report National Commission on Agriculture on 'Social Forestry'.
- (II) Interim Report of the National Commission on Agriculture on 'Agriculture Pricing Policy'.
- I. Rice Milling Industry (Regulation and Licensing) Amendment Rules, 1976 and 1977.
- II. Food Corporation (Amendment) Rules, 1977.
- III. Fertiliser (Movement Control) Second Amendment Order, 1977.

SHRI LAL K. ADVANI: Sir, on behalf of Shri Surjit Singh Barnala, I also beg to lay on the Table :--

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Irrigation (Department of Food), under sub-section (4) of section 22 of the Rice-Milling Industry (Regulation) Act, 1958 :-
 - (i) Notification G.S.R. No. 490(E), dated the 29th July, 1976, publishing the Rice-Milling Industry (Regulation and Licensing) Amendment Rules, 1976.
 - (ii) Notification G.S.R. No. 284, dated the 26th February, 1977, publishing the Rice-Milling Industry (Regulation and Licensing) Amendment Rules, [Placed in Library. See No. LT-618/77 for (i) and (ii)].
- II. A copy (in English and Hindi) of the Ministry of Agriculture and Irrigation (Department of Food) Notification